

ACCIDENT IN JAMBAD SELECTED COLLIERY

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, I beg to lay on the Table a copy of a statement on the accident that took place on Jambad Selected Colliery on the 23rd January, 1961. [See Appendix I annexure No. 1].

**ORDINANCES PROMULGATED BY THE
PRESIDENT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to lay on the Table, under provisions of Article 123(2)(a) of the Constitution, a copy of each of the following Ordinances promulgated by the President since the termination of the Twelfth Session of Second Lok Sabha:—

- (i) The U.P. Sugarcane Cess (Validation) Ordinance, 1961 (No. 1 of 1961). [Placed in Library, See No. LT-2596/51].
- (ii) The Banking Companies (Amendment) Ordinance, 1961 (No. 2 of 1961). Placed in Library, See No. LT-2597/61].

12.21 hrs.

**SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL) 1960-61**

STATEMENT

The Minister of Finance (Shri Morarji Desai): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1960-61.

12.24 hrs.

RESIGNATION BY MEMBER

Mr. Speaker: I have to inform the House that Shrimati Sucheta Kripalani, an elected Member from the New Delhi Constituency, has resigned her seat in Lok Sabha with effect from the 24th January, 1961.

An Hon. Member: So late?

Mr. Speaker: So long as she was a Member of the House, all of us appreciated her valuable service and her contributions to the debates here.

12.21½ hrs.

MATERNITY BENEFIT BILL

**EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF JOINT COMMITTEE**

Dr. Sushila Nayar (Jhansi): I beg to move that the time appointed for the presentation of the Report of the Joint Committee on the Bill to regulate the employment of women in certain establishments for certain period before and after child-birth and to provide for payment of maternity benefit to them, be extended up to the 17th February, 1961.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to regulate the employment of women in certain establishments for certain periods before and after child-birth and to provide for payment of maternity benefit to them, be extended upto the 17th February, 1961."

The motion was adopted.